

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

IA(IBC)/1380(CH)2024  
And  
CP(IB) No. 125/Chd/J&K/2023

**IN THE MATTER OF:**

Rahul Aggarwal, Prop Shree Balaji Trading Co.

...Petitioner

Vs.

Himalayan Rolling Steet Industries Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016, Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 31.07.2024.

Sd/-  
Court Officer

04.06.2024

Pooja